

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① J. DEV ESTHAR
For M/s. Shirakumar
& Suresh

Counsel for 4th Respondent



② Duthiar Ahmed
For K. Goutham Kumar

Counsel for Petitioner

Duthiar

ORDER

Counsels for both the parties are present and prayed for adjournment to make final arguments. At request time is enlarged. Put up on **06.02.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

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